

power, nor does it get power. It assists the States to utilise the power available for reaching it to the villages and electrifying those villages. We give financial assistance and other assistance to the States. In fact, in the entire Plan our main emphasis has been to help the tribal and Harijan Bastis to energise and in that there has been good performance. As far as the Orissa State is concerned, there is, as I said earlier, general shortage on account of low PLF. That needs to be improved. Whatever assistance we can give from States like Madhya Pradesh etc., we are trying to give.

SHRI LAKSHMAN MALLICK : I would like to know whether the State of Orissa has furnished any proposal to the Government of India for financial assistance from this scheme of bonds.

SHRI VASANT SATHE : There is no specific proposal, but we are assisting all States for their rural electrification programme.

SHRI E. AYYAPU REDDY : The tariff rates on agricultural pumpsets are not uniform throughout India. They vary from State to State. Will the Government of India think of bringing about some uniformity in the agricultural pumpsets energised by the Rural Electrification Corporation ?

SHRI VASANT SATHE : There is no such proposal. If such a proposal comes from all the States for a unified tariff, it would be considered. It is a suggestion.

SHRI AJAY MUSHRAN : After the target of Rs. 65 crores by issue of bonds for public subscription has been reached, would you consider giving assistance to the various States according to the proportion of the investment made by the people in those States ?

SHRI VASANT SATHE : I do not think, we can give assistance in proportion to how much money has come from all the States. It goes to the total kitty of the Corporation and we will give assistance according to the requirements of the States.

Setting up of Petro-Chemical Complex at Haldia

***132. SHRI SATYAGOPAL MISRA :** Will the Minister of INDUSTRY be pleased to state :

(a) The present position of issuing industrial licences for setting up of a petro-chemical complex at Haldia, West Bengal; and

(b) the reasons for delay ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) and (b). A Letter of Intent has already been issued to the West Bengal Industrial Development Corporation Ltd. for the setting up of a petro-chemicals complex at Haldia. The stage for conversion of Letter of Intent into an industrial Licence has not yet been reached.

SHRI SATYAGOPAL MISRA : I would like to know whether it is a fact that the Government of India has received a request to transfer the Letter of Intent to a new company, namely the Haldia Petro-Chemical Ltd. If so, what is the present position and what are the reasons for delay to transfer the Letter of Intent ?

SHRI R. K. JAICHANDRA SINGH : Since the year 1976 or 1977, when the first letter of intent was issued to the WBIDC, a number of requests by way of amendments and changes have come from the West Bengal Industrial Development Corporation. This question regarding the changing of the name of the company was received sometime in last year and the matter is under consideration. We should be able to give reply to it within the next 15 to 20 days.

SHRI SATYAGOPAL MISRA : Haldia Petro-Chemicals Limited has requested the Ministry of Company Affairs for the clearance and exemption from the provisions of Section 22 of the MRTP Act and the Ministry of Chemicals for the change of product mix. Copies of the communication were sent to the Ministry of Industry. I want to know from the Hon. Minister whether his Ministry has taken up these urgent matters with the

Ministry of Company Affairs and the Ministry of Chemicals for early clearance.

SHRI R. K. JAICHANDRA SINGH :
The matter is under consideration and the Ministry should be able to give a final reply within the next month.

**Kapoor Committee on conservation
of oil**

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***133. PROF. K. V. THOMAS :**
SHRIMATI GEETA
MUKHERJEE :

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state :

(a) whether it is a fact that the D. V. Kapoor Committee's recommendations on oil conservation have not been implemented by Government;

(b) the important recommendations of the Committee on the question of oil conservation; and

(c) the reasons for not implementing the recommendations ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) Action on the recommendations related to oil conservation is being taken.

(b) A statement giving salient features of recommendations on oil conservation is given below.

(c) Does not arise.

Statement

(i) An investment of Rs. 3600 crores for implementing energy conservation measures in the industrial sectors would lead to an annual saving of Rs. 1925 crores. The total investment for creating equivalent energy capacity would be around Rs. 5700 crores. Taking into account the transport and agri-

cultural sectors as well, an investment of Rs. 5140 crores in energy conservation schemes can save a capital expenditure of Rs. 7980 crores on capacity build-up in the energy supplying sector, besides improving the operations of the consuming sector by avoiding a recurring annual energy bill of Rs. 3100 crores. Short term, medium term and long term measures with corresponding investments and savings have also been indicated;

(ii) Suitable recommendations have been made for installation of heat recovery systems, energy audit services, R and D conservation cells and consultancy organisations etc;

(iii) Good house-keeping measures, such as, tuning of combustion equipment, avoiding leakages, better insulation, proper maintenance, optimum use of capacity, etc., go a long way in reducing energy consumption levels;

(iv) The report emphasises the need for accepting co-generation as a standard practice for optimising the use of fuel for process heat and power generation;

(v) In the transport sector, the need is indicated for upgrading driving skills and maintenance practices, improving vehicle designs and instituting fuel efficiency standards, along with the traditional recommendations, such as, abolishing of octroi check posts, energy optimisation in railway transport and optimising inter-modal mix of transport;

(iv) In the agricultural sector, the need is indicated for rectifying the defects in the pumping systems, such as, high resistance foot valves, pipeline configurations, matching of pumps and prime movers etc. Organisational arrangements for undertaking appropriate programmes have also been recommended;